

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI  
ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON 29.11.2022 at 02.30 PM THROUGH VIDEO CONFERENCING

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PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON' BLE PRESIDENT  
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

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IN THE MATTER OF : Nucleus Satellite Communication (Madras) Pvt Ltd

MAIN PETITION NUMBER : CP(IB)/297(CHE)/2021

(IA/MA) APPLICATION NUMBERS

IA/1315(CHE)2022

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**ORDER**

No representation for the Applicant.

List this matter on 13.12.2022 for further hearing / dismissal.



(SAMEER KAKAR)  
MEMBER (TECHNICAL)

MS



(JUSTICE RAMALINGAM SUDHAKAR)  
PRESIDENT